

NOTICE

In view of advisory issued by the Ministry of Health and Family Welfare, Govt. of India cautioning against mass gathering and the World Health Organization having Novel Coronavirus (COVID-19) as global pandemic advising against mass congregation, as also taking note of the decision of the Govt. of Bihar issued by the General Administration Deptt. through letter No.3736, dated 13.03.2020, as well as notice dated 15.03.2020 of Hon'ble Patna High Court, all Learned Mediators/Learned Advocates, as also the parties to the mediation proceedings are hereby informed that their mediation proceedings shall remain adjourned and they shall be taken up after 31.03.2020. The dates for mediation in the case concerned shall be informed to them thereafter.

By order of Hon'ble Chairperson


(Prem Ranjan Mishra),
Registrar-Cum-Secretary,
Patna High Court Legal Services Committee.